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**Title:** Need to provide Gaothan Sites for Tribal Villagers in the Districts of Nasik and Dhule in Maharashtra.

SHRI D.S. AHIRE (DHULE): Mr. Chairman, Sir, through you, I would like to draw the attention of the Government towards the problems being faced by the tribal habitants of my constituency. In both the districts viz. Nasik and Dhule which come under my constituency, many hamlets have been converted into separate revenue villages but many of them have not been provided with gaothans or Government land for construction of the new houses. There are about 25 villages in my constituency, that is, 15 villages in Dhule district and 10 villages in Nasik district which had been declared as a separate revenue village before five to ten years back but the inhabitants of these villages are still living in private land. The owners of the private land are compelling them to shift elsewhere and that is why the inhabitants are facing a lot of difficulties. So, my submission is that these villages may be provided gaothan sites or the private land in which the tribals have been residing for long and may be converted into gaothan land. The owner or holder of the land may be given compensation by the Government.